

योजना मन्त्रालय में राज्य मन्त्री (श्री मोहन धारिया) : (क) फिलहाल ऐसा कोई प्रस्ताव विचाराधीन नहीं है।

(ख) प्रश्न ही नहीं उठता।

मध्य प्रदेश और गुजरात में कपास के मूल्य में कमी

5460. डा० रुक्मी नारायण पांडे : क्या विदेश व्यापार मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश और गुजरात में कपास के मूल्यों में काफी वृद्धि हुई है और इस ओर सरकार का ध्यान दिलाया गया है ;

(ख) क्या कपास के मूल्यों में 200 रुपये प्रति क्विंटल के बीच कमी हुई है जिससे किसानों में बहुत असन्तोष है ; और

(ग) यदि हां, तो सरकार द्वारा इस बारे में क्या कार्यवाही की जा रही है ?

विदेश व्यापार मन्त्रालय में उपमन्त्री (श्री ए० सी० जार्ज) : (क) केवल मध्य प्रदेश में ही उत्पादित रुई की किस्मों की कीमतों में इस वर्ष के आरम्भ की तुलना में अप्रैल-मई 1971 में अस्थायी गिरावट रही। उस समय से अब तक कीमतों में काफी वृद्धि हो गयी है।

(ख) जी नहीं।

(ग) प्रश्न नहीं उठता।

Ban on Export of Snakes and Snake Skins

5461. SHRI INDRAJIT GUPTA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the export of live snakes and snake skins from India has been banned and, if so, the reasons for the same ;

(b) whether the Wild Life Board was consulted in the matter ;

(c) the amount of foreign exchange earnings which will be lost annually as a result of the ban ; and

(d) whether the snake population in India is increasing and not diminishing ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Export of only live snakes has been banned and not of their skins. The ban has been imposed as the presence of snakes help in controlling rat borne diseases like plague etc.

(b) No, Sir. The ban was imposed on the recommendation of Ministry of Agriculture.

(c) The information is not available as 'Snakes' are not separately classified in the Indian Trade Classification.

(d) The information is not available as no survey of snake population in India has been conducted.

Sale Price of Aluminium imported by M. M. T. C.

5462. SHRI BALATHANDAYUTHAM : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Minerals and Metals Trading Corporation is offering imported aluminium to the conductor industry at the price of Rs. 6990 per ton and reduced it to Rs. 6740 after lot of protest from the industry while indigenous price is Rs. 5,187 per ton ;

(b) if so, the break-up of figures arrived at on the basis of the foreign price ; and

(c) whether Government propose to take steps to control the price and bring it to reasonable level ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). The release price of E.C. Grade aluminium imported by the M.M.T.C. was fixed at Rs. 6,990/- per metric tonne for the quarter January-March 1971 and Rs. 6,740 per metric tonne for the quarter April-June 1971. The reduction in price in the second quarter was possible because the

M.M.T.C. was able to purchase aluminium at cheaper rates. The release price is fixed on the basis of the cost of imported aluminium plus service charge and has no relation to the price of indigenous metal.

(c) The release prices are fixed by the M. M. T. C. on the basis of the guide-lines laid down by Government.

Plan for Creation of Employment Opportunities for Educated Unemployed Persons

5464. SHRI N. K. SANGHI : Will the Minister of PLANNING be pleased to state :

(a) whether Rs. 25 crores have been earmarked for the creation of employment opportunities for the educated unemployed during the current year ;

(b) whether as yet no plan has been finalised under the scheme ;

(c) whether non-finalisation of the plan will render the achievement of targets impossible during the current year ; and

(d) if so, the reasons for the delay and the steps Government propose to take to expedite finalisation of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) to (d). A provision of Rs. 25 crores has been made in the Central budget for 1971-72 for scheme especially designed to suit the educated unemployed including engineers and technicians. The Planning Commission has addressed the various Central Ministries to formulate suitable programmes and the Ministries are engaged in formulating their proposals. A list of suitable programmes along with the necessary guide-lines will be shortly finalised.

Jobless Engineers in Kerala and Madhya Pradesh

5465. SHRI PHOOL CHAND VERMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of jobless Engineers registered with various Employment Exchanges

as on the 31st March, 1971, in the States of Kerala and Madhya Pradesh ; and

(b) the steps being taken by Government to provide the employment ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) There were 5,384 and 1,003 engineers seeking jobs through the Employment Exchanges in Kerala and Madhya Pradesh respectively on the 31st March, 1971.

(b) A statement is placed on the Table of the House.

Statement

Steps taken by the Governments of Kerala and Madhya Pradesh to provide employment to engineers

Kerala

- (1) Certain concessions have been extended in the matter of registration fee, security deposit and earnest money to unemployed engineers wanting to take up contract work.
- (2) Orders have been issued to ensure that contractors employ engineers for proper execution and supervision of works undertaken by them on behalf of Government.
- (3) Financial assistance is given to the Engineering Technicians Industrial Co-operative Society and similar units wanting to set up industries with the help of unemployed engineers.
- (4) Government have drawn up schemes totalling Rs. 186 crores to tackle the problem of unemployment. The schemes include minor irrigation programmes, land development works, special schemes for Kuttanad and Kole lands, construction of fishing harbours, rehabilitation of traditional industries and establishment of new projects in the field of small scale, medium and large industries. The above schemes, when implemented, will also create substantial employment opportunities to educated unemployed and engineers.